

(11)

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10 30 AM ON 11th Nov 2019

PRESENT

SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL) &
SHRI VEERA BRAHMA RAO AREKAPUDI

APPLICATION NUMBER : IA/40/KOB/19, IA/43/KOB/19 & IA/44/KOB/19 WITH
PETITION NUMBER : TCP/55/KOB/2019
UNDER SECTION : 241-242
NAME OF THE PETITIONER(S) : SAJAN K. THOMAS
NAME OF THE RESPONDENT(S) : PARAGON POLYMERS PRODUCTS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Janakatesh Aravathi	Adv			
Atul Suresh	Adv			

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Vijay v Paul	Adv			
Santhosh Mathew	Adv			
Joseph Radhakrishnan	Adv			

Office Notes

11th Nov 2019(11)

Order

IA/40/KOB/19, IA/43/KOB/19 & IA/44/KOB/19 WITH TCP/55/KOB/2019

IAs: 40/2019, 43/2019 & 44/2019: Learned counsel for the petitioner and respondents are present. Both sides argued the case. Heard. Both sides are advised to come to an understanding after discussing with the Auditor proposed by Justice Chitra Venkitaraman on the time line for the forensic audit / full-fledged audit proposed, as the Bench is not comfortable with the extended time lines of almost an year proposed by the Auditor. List for further hearing on IAs on 9.12.2019.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)

4/13/11